

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS
(1954)**

TWELFTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI
September, 1954.**

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Nemi Chandra Kasliwal.
3. Shri P. Natesan.
4. Shri Raghunath Singh.
5. Shri Nageshwar Prasad Sinha.
6. Shrimati Ammu Swaminadhan.
7. Shri Choithram Partabrai Gidwani.
8. Dr. Natabar Pandey.
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar.
11. Shri Goswamiraja Sahdeo Bharati.
12. Shri Narendra P. Nathwani.
13. Shri C. R. Basappa.
14. Shri B. H. Khardekar.
15. Shri T. B. Vittal Rao.

SECRETARIAT

1. Shri N. C. Nandi—*Deputy Secretary*.
2. Shri V. Narasimhan—*Under Secretary*.

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ON behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present this the Twelfth Report of the Committee.

2. The Committee met on the 20th September, 1954, to consider the Resolutions set down in the *List of Business for Friday, the 24th September, 1954.*

3. The Members whose Resolutions had been included in the Agenda for the 24th September, 1954 were also invited to be present at the meeting and two of them attended the meeting.

4. The Committee having considered all aspects with respect to the Resolutions on the Agenda for the 24th September, 1954, recommend the following time-table:

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| (i) Resolution regarding financial aid to Government of Assam for the purpose of repairing damages caused by floods. | Out of the total time of half-an-hour allotted to this Resolution two minutes were taken up on the 10th September, 1954. The balance of twenty-eight minutes may be completed on the 24th September, 1954. |
| (ii) Resolution regarding appointment of a Hindi Law Commission. | 1 hour. |
| (iii) Resolution regarding security of service of Government employees. | 2½ hours. |
| (iv) Resolution regarding increasing the capacity of ship-building yards. | 2 hours. |

NEW DELHI;
The 22nd September, 1954.

GANESH SADASHIV ALTEKAR

APPENDIX

Motion re: Adoption of the Twelfth Report of Committee on Private Members' Bills and Resolutions

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 24th September, 1954:—

“That this House agrees with the Twelfth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd September, 1954.”

[L. S. Deb. dated 24th September, 1954.]